

Item No 6

03-3-03

RA 32/2003 in

OA 557/2001

Present: Sh. B.S. Mahto, 10. Comd
for application.

Heard.

Issue notice on RA 32/2003

Notifiable in two weeks.

His on 10-4-03.

W
(Shankar Ram)
(M.D.)

Amr

3.

21-4-03

RA 32/03

DA 557/01

Present: Sh. Anand Singh, brother for
Sh. B.S. Mahtee, for the applicant
Ms. Hansinder Oswi, brother for
Sh. Meetha Parmar, for the
Respondents

Procy counsel for the Respondents seeks
and is allowed three weeks to file reply

2. dist on 20-5-03

h
(Shanker Raju)

M (S)

(K)
reply to RA not filed

8.

20-5-03

RA-32/03

OA 557/01

Present: Ms. Meenu Meena, Counsel for
Applicant.

Sh. Madhu Parthasarathy, Counsel for
Respondent.

Hearing: RA is allowed. Reasons to be
recorded separately.

2. Respondents are directed to file
reply in OA within a period of four weeks.

3. List OA on 10-7-03.

h
(Shankar Raju)
M/J

for